

1987 to 1989 (upto 31-12-89), 18 applications have been received from the various State Government undertakings/corporations of Kerala for grant of letters of intent for setting up industries in Kerala. Out of these, 12 applications have been approved and letters of intent granted to the concerned applicant undertaking/corporation. Of the remaining 6 applications, 4 have been rejected and 2 are at various stages of processing.

#### **Demands of Rangia Sangram Parishad**

61. SHRI P.M. SAYEED: Will the Minister of RAILWAYS be pleased to state:

(a) whether a number of trains were cancelled/curtailed due to the "Rail Roko" agitation by Rangia Sangram Parishad, Rangia;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) 9 pairs of Mail/Express trains were cancelled partially or fully from 15-2-90 to 20-2-90.

(c) The demand of Rangia Sangram Parishad for establishment of a separate Railway Division at Rangia was examined but not found feasible.

#### **Training of Airbus A-320 Pilots**

62. SHRI HET RAM: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the engineers and pilots handling the Airbus A-320 aircraft had been trained adequately; and

(b) if not, the steps being taken by Government to provide proper training to engineers and pilots and for improving the ground level equipments/facilities on airports to avoid mishaps in future?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Our pilots and engineers have undergone the prescribed training with the aircraft manufacturer. Such training is augmented from time to time through refresher training.

The improvement of ground facilities/equipments at airports is a continuous process.

#### **Kandla-Bhatinda Pipeline**

63. SHRI YASHWANT RAO PATIL:  
SHRI RAM SAGAR (Saidpur):

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are considering the construction of the Kandla-Bhatinda gas pipeline project de-novo;

(b) if so, the details thereof;

(c) the total expenditure likely to be incurred on the laying of this pipeline; and

(d) when it is likely to be completed?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (d). A proposal to lay a 1331 kilometre product pipeline from Kandla to Bhatinda at an estimated cost of Rs. 772.97 crores is presently under the consideration of the Government. As the project is still pending consideration by various Government agencies, it is premature to indicate the time frame for completion of the project.